

Use of Synthetic Fertilizers by Farmers

8073. SHRI P. PENCHALLIAH: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether there are any demerits of using synthetic fertilizers by farmers; and
(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA):
(a) No, Sir.

- (b) Does not arise.

Turka Disease in Mulberry

8074. SHRI V. KRISHNA RAO: Will the Minister of AGRICULTURE be pleased to state:

(a) whether 'Turka' a dangerous disease has caused widespread damage to mulberry crops in Karnataka, Andhra Pradesh and Tamil Nadu and is spreading to other States where mulberry is grown;

(b) whether this disease cannot be controlled by conventional insecticides;

(c) if so, the reasons therefor; and

(d) the steps taken by Union Government to check this disease immediately?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA):
(a) to (d). The information is being collected and will be laid on the Table of the Sabha.

Implementation of Rural Development Schemes

8075. SHRI MANORANJAN BHAKTA:
SHRI ERA ANBARASU:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether any new rural development scheme for the upliftment of the rural population in the country are proposed to be launched by Government; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) and (b). The Finance Minister, in his Budget speech for the year 1990-91 has announced that a new Employment Guarantee Scheme is proposed to be taken up in Drought Prone Areas and Areas of acute unemployment. The details of the scheme are being worked out.

{ Translation }

Expenditure of Ensuing Census

8076. SHRI JANARDAN TIWARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total expenditure likely to be incurred on the ensuing census in the country and the provision made for this purpose in the Budget;

(b) when the work of enumeration is likely to be started and the time by which it would be completed;

(c) whether arrangements have been